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Central Administrative Tribunal - Allahabad Bench, Allahabad

Case No: Civil Miscellaneous Contempt Petition No. 97 Of 2017 In Original Application No. 1333 Of 1993

Sanjeev Kumar Upadhyay

APPELLANT

۷s

N.K. Sinha, Secretary Ministry Of Information And Broadcasting Room No 655, A Wing Shastri Bhawan New Delhi-110001 & Ors

RESPONDENT

Date of Decision: Nov. 27, 2024

Hon'ble Judges: Om Prakash VII, Member (J); Mohan Pyare, Member (A)

Bench: Division Bench

Advocate: Bal Mukund Singh, Shri Prakash Mishra, Rajni Kant Rai

Final Decision: Disposed Of

Judgement

Om Prakash VII, Member (J)

- **1.** Heard Shri Bal Mukund Singh, learned counsel for the petitioner, and Shri Rajni Kant Rai, learned counsel for the respondents.
- **2.** Shri Rajni Kant Rai, learned counsel for the respondents states that the direction given in the O.A. has been fully complied with and the applicant has been permitted to join the duty and he has also actually joined. Thus, he prayed that the proceedings in the present Contempt Petition may be closed and notices be discharged.
- **3.** Learned counsel for the petitioner also agreed with learned counsel for the respondents and stated the same fact.
- **4.** In view of the above submissions, **proceedings of the present Contempt Petition are closed and the notices stand discharged**.
- **5.** All the associated M.A.s also stand disposed of.